

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure

Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification (in Crore)	Details in Annexure	Remark, if any
		No. of claims	Amount in Crore	No. of claims	Amount In Crore					
1	Unpaid insolvency resolution process costs	1	0.01	1	0.01				NA	
2	Liquidation costs incurred till date	1	0.08	1	0.08				NA	
3	Secured financial creditors	2	93.01	1	91.52	--	--	--	1	
4	Unsecured financial creditors	1	1.62	1	1.62	--	--	--	2	
5	Operational creditors (Workmen)	--	--	--	--	--	--	--	3	
6	Operational creditors (Employees)	--	--	--	--	--	--	--	4	
7	Operational creditors (Government Dues)	2	124.39	2	124.39	--	--	--	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	--	--	--	--	--	--	--	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	--	--	--	--	--	--	-	7	
Total		7	219.11	7	217.62	--	--	--		



## Annexure-1

Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

## List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Bank of Baroda (erstwhile Dena Bank)	01/11/2021	16,93,01,887/-	16,84,62,700/- (after reducing recovery by way of sale of personal guarantor assets Rs. 60,11,433) by Bank of Baroda	Secured Loan	The amount of Claim is covered by the Book Value of the book debts shown in the Audited Books of Accounts amounting to Rs. 8.88 Crore	YES	Primary Security: Hypothecation of Stock, goods in process, packing material and finished goods, etc and entire book debts in consortium with the Bank of India (erstwhile State Bank of Patiala) on paripasu basis. Hypothecation of raw material, WIP, finished goods, stores and spares, packaging materials	NIL	99.50%	--	--	--	--	In the original claim submitted by the bank the sale proceed amount of Rs. 60,11,433/- is not adjusted and after adjustment the revised claim has been submitted by the bank on 23 <sup>rd</sup> Nov 2021 of Rs. 16,84,62,700/-



								used in manufacuri ng at factory /trading							
2.	State Bank of India	23/11/202 1	Rs. 76,08,11,88 9/-	Rs. 74,67,70,432	Secured Loan	As per the Valuation report realizable value of immovable property of the company is Rs. 9.19 crores	YES	Primary Security: Collateral Security Personal Guarantee Corporate Guarantee (Refer Annexure A)	Personal Guaranteed	Rs.74,67,70,4 32/-	--	--	--	--	--



Annexure-2

Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

List of unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	American Express Banking Corporation	12/11/2021	1,62,52,631	1,62,52,631	Unsecured	---	100%	---	---	---	---	---



## Annexure-3

Name of the corporate debtor: **ULTIMO FABRICS PVT LTD**; Date of commencement of liquidation: **21/09/2021** (Order received on 14/10/2021); List of stakeholders as on: **18/07/2022**

## List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
-----NIL-----													



Annexure-4

Name of the corporate debtor: **ULTIMO FABRICS PVT LTD**; Date of commencement of liquidation: **21/09/2021** (Order received on 14/10/2021); List of stakeholders as on: **18/07/2022**

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
-----NIL-----													



Annexure-5

Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Directorate General of Goods & Service Tax Intelligence, Mumbai Zonal Unit	An Organization under Government of India	12/11/2021	29,72,23,980/-	29,72,23,980/-	Unsecured	--	--	100%	---	---	---	--	--
2	Income Tax Department, Mumbai	An Organization under Government of India	27/11/2021	94,67,12,930/-	94,67,12,930/-	Unsecured	--	--	100%	---	---	---	--	--



Annexure-6

Name of the corporate debtor: ULTIMO FABRICS PVT LTD; Date of commencement of liquidation: 21/09/2021 (Order received on 14/10/2021); List of stakeholders as on: 18/07/2022

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					
-----NIL-----													





## Annexure-7

Name of the corporate debtor: **ULTIMO FABRICS PVT LTD**; Date of commencement of liquidation: **21/09/2021** (Order received on 14/10/2021); List of stakeholders as on: **18/07/2022**

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
-----NIL-----																

